

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2663
TO BE ANSWERED ON MARCH 17, 2022
SURVEY UNDER PMAY-U

NO. 2663. SHRI D.K.SURESH:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government has undertaken any survey under Pradhan Mantri Awas Yojana- Urban(PMAY-U) to find out the demand for housing in the country;**
- (b) if so, the details thereof including the year of the survey conducted and demand for housing in each State;**
- (c) whether the Government has taken any measures to validate the demand and meet the targets set under PMAY-U;**
- (d) if so, the details thereof; and**
- (e) the total allocation of funds made and the amount spent under the scheme during the last three years, State and year-wise?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d):In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households.

States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing for eligible beneficiaries. Total assessed demand of houses as validated by States/ UTs in the year 2017 under the scheme is 112.24 lakhs.State/ UT-wise details are at Annexure-I.However, demand of housing being dynamic in nature, additional housing demand of urban households who became eligible during implementation of the scheme were also covered under PMAY-U.

States/UTs formulate project proposals as per their assessed demand of houses under the Scheme and get them approved by State Level Sanctioning & Monitoring Committee (SLSMC) constituted under the chairmanship of Chief Secretary of the State/ UT concerned. After approval from the concerned SLSMC, States/ UTs submit the proposals to this Ministry for approval of Central assistance by the Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals received so far from the States/UTs, more than 115 lakh houses have been sanctioned across the country; out of which 55.45 lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/ grounding.

(e): State/ UT-wise details of Central assistance sanctioned and released under PMAY-U during the last three years are at Annexure-II.

State/ UT-wise details of assessed demand for houses under PMAY-U

Sr. No.	States/UTs	Assessed Demand of Houses
1	A&N Island (UT)	670
2	Andhra Pradesh	20,50,000
3	Arunachal Pradesh	8,000
4	Assam	1,40,000
5	Bihar	3,75,000
6	Chandigarh (UT)	1,000
7	Chhattisgarh	3,00,000
8	UT of DNH & DD	6,023
9	Delhi (NCR)	79,000
10	Goa	4,845
11	Gujarat	7,65,000
12	Haryana	1,50,000
13	Himachal Pradesh	13,000
14	J&K (UT)	79,331
15	Jharkhand	2,20,000
16	Karnataka	7,00,000
17	Kerala	1,30,000
18	Ladakh (UT)	1,926
19	Lakshadweep (UT)	-
20	Madhya Pradesh	8,50,000
21	Maharashtra	13,50,000
22	Manipur	55,000
23	Meghalaya	6,000
24	Mizoram	40,000
25	Nagaland	35,000
26	Odisha	1,80,000
27	Puducherry (UT)	15,650
28	Punjab	1,15,000
29	Rajasthan	2,20,000
30	Sikkim	1,500
31	Tamil Nadu	7,15,000
32	Telangana	2,25,000
33	Tripura	92,000
34	Uttar Pradesh	17,00,000
35	Uttarakhand	50,000
36	West Bengal	5,50,000
Total		112.24 Lakh

State/ UT-wise details of Central Assistance released and utilised during each of the last three years under PMAY-U

Sr. No.	States/UTs	Central Assistance Released (₹ in Cr.)			Central Assistance Utilised (₹ in Cr.)*		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	A&N Island (UT)	0.05	-	1.49	0.05	-	1.49
2	Andhra Pradesh	1,199.91	2,686.85	2,064.18	1,196.04	2,588.33	560.85
3	Arunachal Pradesh	2.26	11.46	3.62	2.26	7.49	3.62
4	Assam	25.63	339.35	71.51	32.31	405.21	91.17
5	Bihar	608.37	280.39	218.93	268.99	123.59	126.89
6	Chandigarh (UT)	3.42	8.24	22.42	3.42	8.24	22.42
7	Chhattisgarh	813.99	395.87	333.13	733.74	373.76	225.04
8	UT of DNH & DD	27.99	32.53	49.27	24.44	32.53	49.27
9	Delhi (NCR)	230.17	144.27	153.18	230.17	144.27	153.18
10	Goa	8.99	9.82	65.45	8.99	9.82	65.45
11	Gujarat	3,577.52	2,611.15	2,955.89	3,517.30	2,323.12	2,797.48
12	Haryana	252.08	187.04	279.04	191.4	187.04	279.04
13	Himachal Pradesh	5.37	15.86	30.63	5.37	15.86	30.63
14	J&K (UT)	95.76	129.62	31.4	69.35	69.2	31.4
15	Jharkhand	119.34	447.97	158.26	116.3	279.48	107.79
16	Karnataka	804.96	777.47	805.05	735.91	761.95	805.05
17	Kerala	358.87	157.74	221.93	244.07	140.86	181.33
18	Ladakh (UT)	1.59	1.42	-	1.09	-	-
19	Lakshadweep (UT)	-	-	-	-	-	-
20	Madhya Pradesh	2,804.92	1,122.61	1,152.59	2,362.56	929.07	1,092.99
21	Maharashtra	3,342.72	2,689.46	2,982.64	2,688.95	2,344.10	2,982.64
22	Manipur	54.23	0.1	17.41	45.81	0.1	1.81
23	Meghalaya	5.71	7.59	14.64	0.99	0.64	14.64
24	Mizoram	5.74	7.89	10.2	5.74	7.89	1.94
25	Nagaland	125.85	33.89	0.19	54.84	11.73	0.19
26	Odisha	635.25	103.54	177.04	636.16	103.54	188.08
27	Puducherry (UT)	31.28	16.8	45.5	24.35	14.2	34.05
28	Punjab	170.48	335.22	309.72	170.48	269.97	309.72
29	Rajasthan	476.72	558.51	755.12	385.23	556.73	749.56
30	Sikkim	0.18	0.38	1.48	0.18	0.38	1.48
31	Tamil Nadu	1,602.06	1,096.07	1,076.18	1,111.78	730.46	783.61
32	Telangana	341.98	384.76	776.02	341.98	384.76	776.02
33	Tripura	46.44	60.22	85.63	46.44	8.22	63.78
34	Uttar Pradesh	7,871.79	4,516.11	1,514.91	7,651.31	3,612.16	1,514.91
35	Uttarakhand	76.37	103.8	111.26	71.74	79.95	108.84
36	West Bengal	1,490.89	580.58	740.31	1,322.33	348.94	602.98
Total		27,218.88	19,854.58	17,236.22	24,302.07	16,873.59	14,759.34

* Includes UC received during the year against funds released in preceding years.